

(c) how many of the exporters have complied with the export obligations; and

(d) if not, the action taken against the exporters who diverted the loaned gold in the domestic market?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI BOLLA BULLI RAMAIAH): (a) There is no earnest money Scheme operated by MMTC for import of gold. However, the total quantity of gold imported by MMTC under the schemes of chapter VIII of Exim Policy during the last three years is as follows:-

Year	Qty. in Kgs.
1994-95	17985
1995-96	20140
1996-97	12915
(as on 15.11.96)	
Total:	51040

(b) The total gold supplied to the jewellery exporters since 1994-95 upto 1996-97 (15.11.96) is 50991 Kgs.

(c) 19 exporters in EOUs/EPZs and 4 exporters in Domestic Tariff Area have defaulted in exporting gold jewellery under the schemes as reported by MMTC.

(d) 23 cases of alleged irregularities have been referred by MMTC to various investigating agencies including CBI, DRI, Enforcement Directorate and DGFT for investigation and necessary action.

Tea Auction Norms

5542. SHRI R. SAMBASIVA RAO: Will the Minister of COMMERCE be pleased to state:

(a) whether the Tea Board had discussion with the Chair-Persons of the three auction Committees to standardise tea auction norms involving free trade samples in line with the recommendations of the Consultative Committee or of the Plantation Associations;

(b) if so, the outcome of the discussions;

(c) whether any decision has been taken to reduce sample quantity per lot;

(d) if so, whether all the three auction Committees were in agreement to revert to the three-year aggregate purchases norms; and

(e) if so, the details of the decision taken in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI BOLLA BULLI RAMAIAH): (a) to (e) Suggestions of the Consultative Committee of Plantation Association for revision in the norms for purchase of teas at various auction centres were sent by the Tea Board

to the Auction Committees at Calcutta, Siliguri and Guwahati, seeking their views in the matter. Views of the Calcutta Tea Auction Committee have since been received by the Tea Board, whereas replies from Guwahati Tea Auction Committee and Siliguri Tea Auction Committee are awaited. Tea Board will hold discussions with the Auction Committees after views of the remaining two committees are received, in order to improve the tea auction norms.

Payment of Dividend

5543. SHRI BHAKTA CHARAN DAS: Will the Minister of INDUSTRY be pleased to state:

(a) whether most of the Public Sector Undertakings fail to comply with the Government's directives of 1996 to pay increased dividends;

(b) if so, the names of such Public Sector Undertakings;

(c) whether the Government have directed the financial advisors on the Board of PSUs to take steps to ensure Payment of dividend; and

(d) if so, the details thereof and the details of steps likely to be taken in this regard?

THE MINISTER OF INDUSTRY (SHRI MURASOLI MARAN): (a) to (d) The Government have instructed the financial advisors of the administrative Ministries to ensure that the profit making PSUs which are essentially commercial declare a minimum stipulated dividend, based on their Net Profit after Tax or as percentage of paid up capital. However, depending upon their requirements for funds for their approved investment plans, the PSUs are permitted to finalise the level of dividend by mutual consultations.

[Translation]

Export Promotion Industrial Park

5544. SHRI N.J. RATHWA:

SHRI VIJAY PATEL:

Will the Minister of COMMERCE be pleased to state:

(a) whether the Government have approved eighteen proposals for setting up of export Promotion Industrial Park in the country;

(b) if so, the details thereof, location-wise;

(c) the total funds earmarked by the Government for these Export Promotion Industrial Parks during 1997-98, State-wise;

(d) whether the Government have selected the places for setting up more Export Promotion Industrial Park in the country for promoting export during the current year; and

(e) if so, the details thereof, location-wise?